(iv) G.S.R. No. 23(E), dated the 19th January, 1990, publishing the Life Insurance Corporation of India (Reappointment of Terminated Development Officers) Rules, 1990.

[Placed in Library. See No. LT-432|90 for (i) to (iv)]

- II. A copy (in English and Hindi) of the Giridin Kshetriya Gramin Bank (Staff) Service Regulations, 1985 under sub-section (2) of section 30 of the Regional Rural Banks Act, 1976. (Placed in Library. See No. LT-435/90]
- . I. Report and Accounts (1988-89) of the Export Inspection Council and Export Inspection Agencies, New Delhi.
- II. Report and Accounts (1988-89) of the Indian Diamond Institute, Surat and related papers.
- III. Report and Accounts (1988-89) of the Overseas Construction Council of India, Bombay and related papers
- IV. Report and Accounts (1988-89) of the Agricultural and Processed Food Products Export Development Authority, New Delhi and related papers.

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- I. Annual Report and Accounts of the Export Inspection Council and Export Inspection Agencies, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts (Volume-II). [Placed in Library. See No. LT-528|90]
  - II. (a) Annual Report and Accounts of the Indian Diamond Institute, Surat, for the year 1988-89, together with the Auditors' Report on the Accounts.
  - (b) Review by Government on the working of the Institute. [Placed in Library. See No. LT-526|90]

- III. (a) Annual Report and Accounts of the Overseas Construction Council of India, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-527|90 for (a) to (c)]
- IV. (a) Fourth Annual Report and Accounts of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts.
  - (b) Review by Government on the working of the Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-525 90 for (a) to (c) ]
  - I. Report and Accounts (1988-89) of the Hindustan Copper Limited, Calcutta and related papers.
- II. Report and Accounts (1988-89) of the Bharat Aluminium Company Limited, New Delhi and related papers.
- III. Reports of the Law Commission of India.

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): Madam I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of secton 619A of the Companies Act, 1956:—

I. (a) Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Libray. See No. LT-529/90 for (a) and (b)]

- II. (a)Twenty-third Annual Report and Accounts of the Bharat Aluminium Company Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government or the working of the Company.
- (c) Statements (in English and Hindi) giving reasons for the delay in laying the paper mentioned at above.

[Placed in Library, See No. LT-530/90 for (a) to (c)]

- III. A copy each (in English and Hindi) of the following papers:—
- (i) One Hundred and Thirtythird Report of the Law Commission of India on "Removal of Discrimination against Women in matters relating to Guardianship and custody of Minor children and Elaboration of the Welfare principle."
- (ii) One Hundred and Thirtyfourth Report of the Law Commission of India on "Removing deficiencies in certain provisions of the Workmen's Compensation Act, 1923."

[Placed in Library. See No. LT. 531/90 for (i) and (ii)]

## SPECIAL MENTIONS

## Problems of Tobacco Growers in Andhra Pradesh

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, through you I had demanded a statement on Nepal from the Government. There is gross violation of human rights taking place. We want a statement from the Government explaining this. (Interruptions).

THE DEPUTY CHAIRMAN: The Leader of the House is on his legs.

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Madam Deputy Chairman, I am not answerable to the suggestions made by my friend here. I will talk to the Minister of External Affairs in this matter and also request him that he must make a statement on Nepal as early as possible.

श्री राम नरेश याद (उत्तर प्रदेश) : महोदया क्या पंजाब में 32 लोग मारे गए थ और यह 13 लोग मारे गए हैं ।.. (व्यवधान) ... (व्यवधान) ...

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): More than 30 people have been killed in Punjab. We want a statement from the Government.

SHRI GURUDAS DAS GUPTA (West Bengal): The point is today's newspaper is carrying an ominous report which is from Bihar and it says that vesterday there was a demonstration organised by the Communist Party of India and on the demonstrators police has fired. Five of the comrades have died in the firing. It is only on that day that the Government has come into power we support this Government, but this ig not the way the Government should function. I am protesting vehemently against police firing. I demand a statement from the Government, Also I wish to tell the Government that this is not the way to function function in this way, you are going to get yourself alienated from the people totally. I wish the statement is made. (Interruptions)

THE DEPUTY CHAIRMAN: The matter is over. He has made his point The Leader of the House is here. Other Ministers are here. They have noted it. Whatever they want to say on that, they will say. Now let us go ahead... (Interruptions)... He is on his legs.